

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. C.P. (IB)/341(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2024**

NAME OF THE PARTIES:- Narayanbhai Mohanlal Prajapati

Section: 94(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Rahul P Darji appeared for the Personal Guarantor. List this matter on **11.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)